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Title: Regarding withdrawal of 13 companies of CRPF in West Bengal without giving any prior notice to the State Government.

SHRI SUDIP BANDYOPADHYAY : Hon. Home Minister, Rajnathji, I want to draw your attention on a very serious matter.

Madam, 10 days ago also, I raised this issue when Advaniji Venkaiahji and Sushmaji were also present in the House. In West Bengal, 13 companies of CRPF are going to withdraw without giving any prior notice to the State Government, which is absolutely unwarranted at this moment.

West Bengal has become peaceful after a long battle with Maoists. Jangalmahal is there; Darjeeling international border is also there...*(Interruptions)*

The hon. Home Minister assured us that in a federal structure, such things cannot happen without consulting the Chief Minister. Now, just one hour back, a message has been received by me that five companies of CRPF are going to be withdrawn tomorrow and the other eight are going to be withdrawn on 31st July, 2014.

What I would remind the hon. Home Minister is that the assurance which he had given us just 10 days back, has not been implemented at all. I have been asked by the Chief Minister to communicate to you. So, I would request the Government to take an immediate decision and assure us that these companies of CRPF can be only withdrawn in consultation with the Chief Minister or the State Government concerned. Otherwise, there would be a very chaotic situation, which will emerge in the State of West Bengal.

I want a positive response from you, Mr. Home Minister, as you did it on the other day also. ...*(Interruptions)*

माननीय अध्यक्ष : माननीय मंत्री जी को पहले से कुछ मातूम नहीं है, इसलिए मैं उन्हें कुछ नहीं कहूँगी।

â€¦*(व्यवधान)*

श्री सुदीप बन्दोपाध्याय : राजनाथ सिंह जी, आप कुछ बोलिए। ...*(व्यवधान)*

HON. SPEAKER: Now, Dr. Thambidurai.

DR. M. THAMBIDURAI (KARUR): Madam Speaker, since Monday onwards, I have been raising a very important issue....*(Interruptions)*

माननीय अध्यक्ष : उन्हें आपने पहले से कुछ बताया नहीं था कि आप यह इश्यू उठाने वाले हैं। If he wants to say, let him say. I am not objecting to it. क्या यह आपका विषय है कि किसे बोलना है या नहीं? आपका विषय समाप्त हो गया, आप कृपया बैठिए।

â€¦*(व्यवधान)*

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गृह मंत्री (श्री राजनाथ सिंह) : अध्यक्ष महोदया, माननीय सदस्य श्री सुदीप बंदोपाध्याय जी ने जिस नोटिस की तर्का की है, मुझे अभी तक उस नोटिस के बारे में कोई जानकारी नहीं है, इसलिए मैं यह जानना चाहूँगा कि वस्तुस्थिति क्या है।...*(व्यवधान)*